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NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 25th Feb 2025

NOTICE

Please take notice that the following matter listed in Chennai Bench on 25.02.2025 at 02.00 PM will not be taken up. The next date of hearing in the matter is 28.03.2025.

S.No.	Case No.	Name of the Parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp App (AT) (CH)	Park Energy Pvt.	Mr. Dhananjaya	Mr. Pranava
	(Ins) No. 62/2023	Ltd.	Sud	Charan-R1
	For Exemption	Vs		Mr. Ramakant Rai-
	IA No. 227 &	State Bank of India		R2
	228/2023	& Anr.		
	For Stay			
	IA No. 229/2023			
	Additional docs.			
	IA No. 269/2023			
	For Directions			
	IA No. 403/2024			

By the order of Hon'ble Member (Judicial)

Chennai Bench